BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CA (CAA) No.464/KB/2017

John Jya. 19/02/18.

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th February 2018, 10.30 A.M.

Name of the Company			VMV Arts Pvt.Ltd. & Ors.			
Under Section			230-232			
SI.			nation of Authorized	Appearing on behalf of		
No.	Repr	esentative	(IN CAPITAL LETTERS)		date	
					1	

ORDER

 $\operatorname{Ld}.\operatorname{Pr}\operatorname{CS}$ for the petitioners is present.

Heard. Reserved for order.

Sd

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)

Sd